

[*English*]

SHRI P. UPENDRA: There is no hesitation on our part. These are telecast and broadcast occasionally depending on the occasion.

[*Translation*]

SHRI RAJVIR SINGH: Mr. Speaker, Sir, I would like to ask the hon. Minister through you whether he wants 80 crore people of this country to shun the Vedic path of knowledge which finds a universal recognition and which provides innumerable topics of research to the scholars working on the Vedas in Germany and other countries? To enrich the knowledge of the masses of this country, the shlokas of Vedas and the translated version thereof should be transmitted on doordarshan and AIR. I would like to know as to what steps are proposed to be taken by the Government in this regard?

[*English*]

SHRI P. UPENDRA: I have already answered that question. There is no hesitation or reluctance. But as a policy we are not doing it everyday.

SHRI A.K. ROY: In Vedas two types of slokas are there—one glorifying some God, the other glorifying the nature. An element of atheism is also there. I would like to know from the hon. Minister while broadcasting different religions and all that, will be broadcast also the elements of atheism which are there.

SHRI P. UPENDRA: It is a suggestion for action. We will consider it.

#### WRITTEN ANSWERS TO QUESTIONS

[*English*]

##### **Report of National Committee on Tourism**

\*991. SHRI MITRA SEN YADAV: Will the Minister of TOURISM be pleased to state:

(a) whether Government have examined the recommendations contained in the Report submitted by the National Committee on Tourism some time back;

(b) if so, the Government's reaction to various recommendations made by the said Committee recommendation-wise; and

(c) to what extent the recommendations would be useful for promotion of domestic and international tourism?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b). The main recommendations of the National Committee on Tourism and the reaction of the Government in respects of them are as given below:

<i>Sl. No.</i>	<i>Recommendations</i>	<i>Reaction of the Government</i>
1	2	3
1.	Package of incentives for attracting private investment in the tourism related activities.	Accepted in general and implemented.
2.	Reorganisation of the Department of Tourism, India Tourism Development Corporation and the training institutes under the Department of Tourism.	The training institutes have been reorganised. The reorganisation of India Tourism Development Corporation into a National Tourism Development Corporation has not been found feasible. No final decision to reorganise the Department of Tourism has been taken.
3.	Strategy for rapid augmentation of air and ground transportation capacity.	Accepted in general, except the recommendation for partial privatisation of Indian Air-lines and Air-India.

(c) The recommendations are useful for development of tourism infrastructure and thereby increasing the flow of tourists both domestic and international.

#### **Non-Resident Indians**

\*992. SHRI DHARMESH PRASAD  
VARMA:  
SHRIMATI VASUNDHARA  
RAJE:

Will the Minister of FINANCE be pleased to state:

(a) the country-wise number of Non-Resident Indians around the world and the amount so far invested by them in India including in Foreign Currency Non-Resident (FCNR) deposits in banks and in other areas; and

(b) the policy of Government to tap Non-Resident Indian resources in the current five year plan?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No specific census of NRIs is available. The total investments made by Non-Resident Indians as on 31.1.1990 inclusive of bank deposits amounted to nearly Rs. 19,000 crores, cumulatively.

(b) It is the policy of Government to provide all necessary facilities and incentives to the Non-Resident Indians to invest in India.

#### **Proposal of Indo-International Bank Limited**

\*993. SHRI PRAKASH KOKO BRAHAMBHATT: Will the Minister of FINANCE be pleased to state:

(a) whether the First Indo-International

Bank Limited (FIIB) will bring in equity and NRI deposits;

(b) If so, the details thereof and the amount which will be non-repairable:

(c) Whether Government have considered the proposal made by the President of Indo-NRI Chamber of Commerce and Culture in this regard:

(d) If so, the details of the proposal put forward by the FIIB;

(e) Whether Government have considered the proposal; and

(f) If so, the time by which final decision is likely to be taken?

THE MINISTER OF FINANCE (SHRI MADHU DANDAVATE): (a) to (f). The First Indo-International Bank Ltd., Nassau, Bahamas, a bank set up by Indian non-residents in November, 1988 had approached Reserve Bank of India in July, 1989 to allow them to open a branch in Bombay to mobilise NRI investments/deposits. The Bank's application has not been considered favourably by Reserve Bank of India. The Bank has since requested Reserve Bank of India to reconsider its decision.

#### **Setting up of Tourist Complex in Kanyakumari**

\*994. SHRI N. DENNIS: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal under consideration of Union Government for setting up of a tourist complex in Kanyakumari District of Tamil Nadu with the collaboration of Japan;

(b) if so, the details thereof; and

(c) the time by which this project is likely to be approved?